

Court No. - 21

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 20 of 2024

Petitioner :- Pradeep Kumar Singh

Respondent :- State Of U.P. And 4 Others

Counsel for Petitioner :- In Person

Counsel for Respondent :- C.S.C.,Ashish Mishra

Hon'ble Manoj Kumar Gupta,Acting Chief Justice

Hon'ble Kshitij Shailendra,J.

1. Sri Kunal Ravi Singh, learned Chief Standing Counsel, seeks time to apprise the Court of the steps take by the State for accepting notice by email.

2. List as fresh on 07.02.2024.

Order Date :- 24.1.2024

AKShukla/-

(Kshitij Shailendra, J.) (Manoj Kumar Gupta, A.C.J.)